

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:2197  
ANSWERED ON:27.03.2012  
STOCK FOR PDS  
Haque Shri Mohammad Asrarul

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether the Food Corporation of India had failed to maintain adequate stocks in Bihar as per the requirement/allocation of foodgrains under the Public Distribution System during the last three years;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the corrective steps taken in this regard?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a)to(c): Food Corporation of India (FCI) endeavors to maintain required stocks of foodgrains in all the Food Storage Depots of FCI including in Bihar. The details of allotment, offtake under TPDS and stock position of foodgrains in Bihar during last three years are as follows:

(in Lakh Tons)

Year	Allo- cation	Off- take	Average- monthly as on 1st April	Average- monthly Position	Stock-
2008-09	29.58	15.26	2.47	1.27	3.01
2009-10	33.82	22.74	2.82	1.90	4.79
2010-11	39.19	31.24	3.27	2.60	5.29
2011-12 (upto January, 2012)	41.54	29.95	4.15	2.99	4.25

Above table indicates that the stocks of foodgrains were more than the average allotment and offtake of foodgrains in the State of Bihar during last three years and current year. However, there may be some problem in a particular pocket in the State and the same is sorted out by FCI by moving stocks of foodgrains from nearby depots or allowing the State Government to lift the stocks from nearby depots.